## National Company Law Tribunal Allahabad Bench Allahabad

CP No. 55 (ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016.

NAME OF THE COMPANY: Sh. Satender Kumar & Ors.

Vs.

M/s Imperial Security Systems Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

## Order dated 27.09.2016

## <u>CP No. 55(ND)/2009 Shri Satender Kumar Vs. Imperial Security</u> <u>Systems Ltd.</u>

Both the parties or their counsels did not turn up, inspite of our specific order on 01.09.2016. There is no improvement and therefore not apprising the Bench about the progress of case before the Mediation Centre. Matter is listed on 20.10.2016 for dismissal.

The matter shall be listed on 20.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.09.2016

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